

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

121. I.A. 275/2024

I.A. 928/2023 IN C.P.(IB)-2941(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.04.2024**

NAME OF THE PARTIES: Xander Finance Pvt Ltd

V/s

Liz Traders & Agents Pvt Ltd

Appearance

For Liquidator: Adv. Shyam Kapadia a/w Adv. Mayank Samuel i/b

Sirius Legal in I.A. 928/2023, Adv. Mayank Samuel

i/b in I.A. 275/2024

For Respondent: Adv. Abhay Chavhan i/b R-2 (BSE) in I.A.

928/2023, Adv. Nausher Kohli, a/w Mr. Rudra

Deosthali i/b Parinam Law Associates for R-1 (NSE)

in I.A.928/2023. Adv. Radha Naik for R-5 (SEBI) in

I.A.928/2023 is present through VC.

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 928/2023

Heard the Counsel on the both the sides. Written submission not exceeding 5 pages and compilation of judgments to be relied upon be filed within one week. List on **26.04.2024**.

I.A. 275/2024

List on **26.04.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)